

Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the Month of April, 2023								
SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	NIL						
2	Commercial Court, Asansol	Commercial Appeal/1/2022	26-09-2022	20-04-2023 (Contested)	206 days	No	1	78 days
4		Misc Case/13/2023	27-02-2023	06-04-2023	38 Days	No	Nil	17 Days
5		Misc Case/19/2023	13-03-2023	06-04-2023	24 Days	No	Nil	17 Days
		Misc Case/27/2019	02-11-2019	10-04-2023	1255 Days	No	9	1 Days
		Misc Case/11/2022	11-03-2022	10-04-2023	395 Days	No	3	1 Days
		Misc Case/72/2022	22-09-2022	11-04-2023	201 Days	No	Nil	13 Days
		Misc Case/7/2023	04-02-2023	11-04-2023	66 Days	No	Nil	1 Days

	Commercial Court, Rajarhat	Title Suit/67/2019	07-11-2019	12-04-2023	1252 Days	No	4	61 Days
		Title Suit/5/2022	23-03-2022	13-04-2023	386 Days	No	3	41 Days
		Title Suit/14/2022	18-06-2022	13-04-2023	299 Days	No	1	1 Days
		Misc Case/44/2022	18-06-2022	13-04-2023	299 Days	No	1	1 Days
		Misc Case/7/2019	22-07-2019	17-04-2023	1365 Days	No	11	14 Days
		Title Suit/66/2019	05-11-2019	19-04-2023	1261 Days	No	8	1 Days
		Title Suit/79/2019	16-12-2019	19-04-2023	1250 Days	No	6	1 Days
		Misc. Execution/1/2022	01-06-2022	26-04-2023	329 Days	No	Nil	1 Days
		Misc. Execution/2/2022	01-06-2022	26-04-2023	329 Days	No	Nil	1 Days
6			Misc. Execution/9/2022	05-09-2022	26-04-2023	233 Days	No	2
7	Commercial Court, Siliguri	No data provided						